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**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**


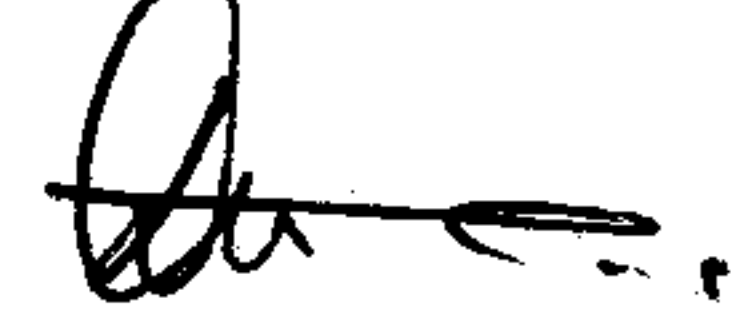
**C.P. No. 8/441/NCLT/AHM/2018**

Coram: **Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER JUDICIAL**  
**Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.03.2018**

Name of the Company: Priti J Christian & Anr.

Section of the Companies Act: Section 441 r/w 217(3) of the Companies Act, 2013


<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	Jaymeen Trivedi	PCS	PETITIONER	
2.	Devyang Vyas	ASGI	Respondent	

**ORDER**

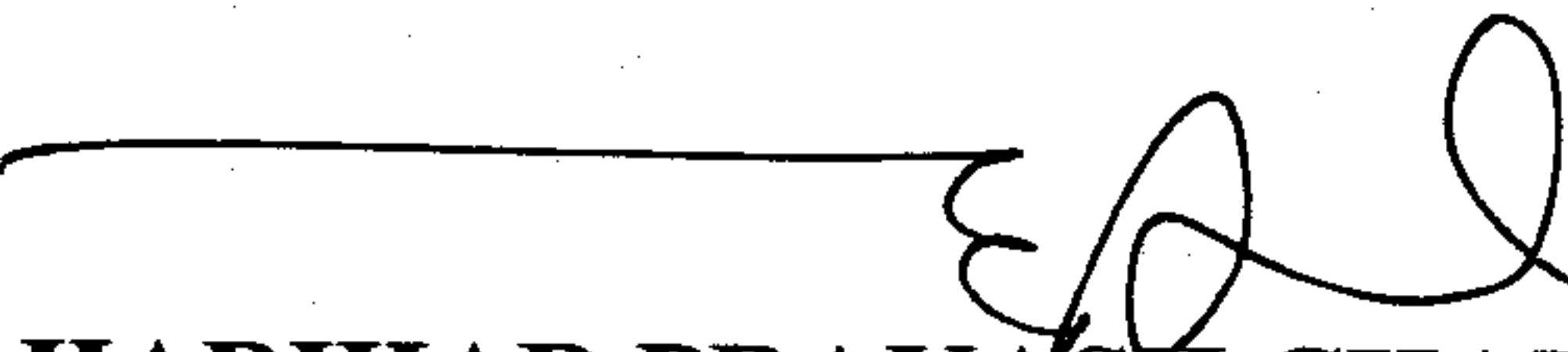
Learned PCS Mr. Jaymeen Trivedi present for Petitioners. Assistant Solicitor General Mr. Devyang Vyas present.

Assistant Solicitor General seeks some time to obtain clarification from ROC.

List the matter on 04.04.2018.

  
**MANORAMA KUMARI**  
**MEMBER JUDICIAL**

Dated this the 13th day of March, 2018.

  
**HARIHAR PRAKASH CHATURVEDI**  
**MEMBER JUDICIAL**